

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 63/HCS

Dated: 30.4.2019

**OFFICE ORDER**

In exercise of the powers under Section 32 of the Code of Criminal Procedure 1973, the High Court of Sikkim hereby confers the powers of Magistrate of the first class on Mr. Jabyang Dorjee Sherpa, Civil Judge-cum- Judicial Magistrate (North) at Mangan, with effect from 01.05.2019.

By Order,

Sd/-  
**REGISTRAR GENERAL**

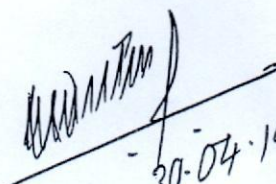
Memo No. V(58)Confdl/HCS/1703 - 1738

Dated: 30.4.2019

Copy to:

1. Mr. Jabyang Dorjee Sherpa, Civil Judge-cum- Judicial Magistrate (North) at Mangan.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
8. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (North) at Mangan.
10. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (South) at Namchi.
13. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
14. The District & Sessions Judge (West) at Gyalshing.
15. The District & Sessions Judge (Spl. Div. -II) at Gangtok.
16. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
17. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
18. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
20. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
21. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
22. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.

23. Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
24. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
25. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
26. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division(I/C), South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division(I/C), South Sikkim.
28. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
29. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (North) at Mangan.
32. The District Magistrate (South) at Namchi.
33. The District Magistrate (West) at Gyalshing.
34. The President, Bar Association of Sikkim.
35. The General Secretary, Namchi Bar Association, South Sikkim.
36. The Joint Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
- ✓ 37. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
38. Notice Board,
39. Guard file &
40. File.

  
- 30-04-19  
**REGISTRAR**